



CIRCULAR

Re: Revision of Lodging Entitlement

The Competent Authority has approved the revision of lodging entitlement for official tours as under:

Designation	Lodging –(Amount per diem, exclusive of tax) (Rs)
	Category I/II/III cities*
ED	i) For 5 Star Hotels - 15,000 ii) For other than 5 Star Hotels- Actuals, subject to a maximum of Rs.15,000/-
CGM	13,500 / 10,000 / 6,000
DGM, GM	12,000 / 10,000 / 6,000
AGM	7,500 / 6,000 / 3,500
AM, Manager	6,000 / 5,000 / 3,000
Asst./Sr. Asst.	4,000 / 3,000 / 2,000

*Category I cities – Mumbai, Delhi, Kolkata, Chennai, Bangalore and Hyderabad

Category II cities – All State capitals other than those covered in Category I and centers having a population of more than 10 lakh as per the latest census data.

Category III cities – All other cities

The above revision is with immediate effect.

All other terms and conditions, except the aforesaid, governing the Lodging Entitlement under respective circulars/master circulars will remain unchanged.


(M. Pulla Rao)
ED (Gen)